

72

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.120/1987

New Delhi, this 24th day of February, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri S.P. Biswas, Member(A)

Shri R.K. Kapoor  
B-4/53, Paschim Vihar, New Delhi ... Applicant

(By applicant in person - not present)

versus

Union of India, through

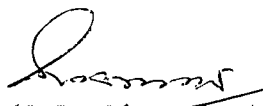
1. Secretary  
Department of Revenue  
Ministry of Finance, New Delhi
2. Chairman, CBEC,  
Deptt. of Revenue  
Ministry of Finance, New Delhi
3. Secretary  
Indian Revenue Service Association  
Ministry of Finance, New Delhi ... Respondents

(By Smt. Rajkumari Chopra, Advocate - not present)

ORDER(oral) .

Dr. Jose P. Verghese

This was a 1987 matter which came up on regular board. We had issued notices to the parties but they could not be served. The matter was posted again on 17.1.97 and fresh notice was ordered to be issued. Yet none for the parties appeared today. In the circumstances, the OA is dismissed in default. No costs.

  
(S.P. Biswas)  
Member(A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman(J)

/gtv/